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## Chhattisgarh Kushabhau Thakre Patrakarita Avam Jansanchar University (Amendment) Act, 2006

#### 24 of 2006

[31 August 2006]

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# Chhattisgarh Kushabhau Thakre Patrakarita Avam Jansanchar University (Amendment) Act, 2006

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An Act further to amend the Chhattisgarh Kushabhau Thakre Patrakarita Avam Jansanchar University Act, 2004. Be it enacted by the Chhattisgarh Legislature in the Fifty-seventh Year of the Republic of India as follows: -- \*\* Published in the Chhattisgarh Rajpatra (Asadharan) dated 31-8-2006 Page 436(1).

## 1. Short Title, Extent And Commencement :-

- (1) This Act may be called the Chhattisgarh Kushabhau Thakre Patrakarita Avam Janshanchar University (Amendment) Act, 2006.
- (2) It extends to the whole State of Chhattisgarh.
- (3) It shall come into force from the date of its publication in the Official Gazette.

### 2. Definition :-

In this Act, unless the context otherwise requires: -"Principal Act" means The Chhattisgarh Kushabhau Thakre
Patrakarita Avam Jansanchar University Act, 2004 (No. 24 of 2004).

### 3. Amendment Of Section 11:-

In sub-section (8) of Section 11 of the Principal Act, for the word

"two" the word "Five" shall be substituted.